# RESUME OF WORK DONE BY LOK SABHA

## THIRD LOK SABHA—THIRTEENTH SESSION

3rd November to 10th December, 1965)



LOK SABHA SECRETARIAT NEWDELHI

## LOK SABHA SECRETARIAT

# Resum'e of work done by Lok Sabha during the Thirteenth Session of Third Lok Sabha

Period of Session ..... 3rd November to 10th December, 1965.

Number of sittings .... 27

Number of sitting hours .... 171 hours and 26 minutes.

# 2. ADJOURNMENT MOTIONS :

Notices received ..... 19

Brought before the House .. --

Consent withheld .. .. 19

#### 3. BILLS :

#### A. GOVERNMENT BILLS

# (i) Introduced:

- · (1) The Taxation Laws (Amendment and Miscellaneous Provisions) Bill, 1965.
  - (2) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1965.
  - (3) The Indian Official Secrets (Amendment) Bill, 1965.
  - (4) The Delhi Administration Bill, 1965.
  - (5) The Appropriation (No. 5) Bill, 1965.
  - (6) The Companies (Second Amendment) Bill, 1965.
  - (7) The All-India Services (Amendment) Bill, 1965.
  - (8) The Union Duties of Excise (Distribution) Amendment Bill, 1965.
  - (9) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1965.
  - (10) The Estate Duty (Distribution) Amendment Bill, 1965.
- (11) The Kerala Appropriation (No. 5) Bill, 1965.
- (12) The Electricity (Supply) Amendment Bill, 1965.
  - (13) The Criminal Law Amendment (Amendment) Bill, 1965.

- (14) The Indian Tariff (Amendment) Bill, 1965.
- (15) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1965.
- (16) The Delhi High Court Bill, 1965.
- (17) The Punjab Cooperative (Extension to Delhi) Bill, 1965.
- (18) The Unit Trust of India (Amendment) Bill. 1965.

# (ii) Bills passed by Rajya Sabha and laid on the Table:

- (1) The Advocates (Amendment) Bill, 1965.
- (2) The Banaras Hindu University (Amendment) Bill, 1965.
- (3) The Jawaharlal Nehru University Bill, 1965.

#### (iii) Referred to Joint Committee :

(1) The Patents Bill, 1965.

1

- (2) The Delhi Secondary Education Bill, 1964.
- (3) The Delhi Administration Bill, 1965.

# (iv) Joint Committee - Evidence on Bill laid on the Table:

Joint Committee on the Jawaharlal Nehru University Bill, 1964.

(v) Report of Joint Committee laid on the Table:

The Jawaharlal Nehru University Bill, 1964.

#### (vi) Bills passed:

- (1) The Press Council Bill, 1965 as passed by Rajya Sabha.
- (2) The Railways (Employment of Members of the Armed Forces) Bill, 1965.
- (3) The Industrial Disputes (Amendment) Bill, 1965 as passed by Rajya Sabha.
- (4) The Taxation Laws (Amendment and Miscellaneous Provisions) Bill. 1965.
- (5) The Appropriation (No. 5) Bill, 1965.
- (6) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1965.
- (7) The Kerala Appropriation (No. 5) Bill, 1965.

- \*(8) The Union Duties of Excise (Distribution) Amendment Bill, 1965.
- \*(9) The Additional Duties of Excise (Goods of Special Importance)
  Amendment Bill, 1965.
- \*(10) The Estate Duty (Distribution) Amendment Bill, 1965.
- (11) The Goa, Daman and Diu (Absorbed Employees) Bill, 1965.
- (12) The Indian Tariff (Amendment) Bill, 1965.

# (vii) Bills passed by Houses of Parliament and assented to by the President - laid on the Table :

- (1) The Employees' Provident Funds (Amendment) Bill. 1965.
- (2) The Kerala Appropriation (No. 3) Bill, 1965.
- (3) The Kerala Appropriation (No. 4) Bill. 1965.
- (4) The Appropriation (No. 3) Bill, 1965.
- (5) The Appropriation (No. 4) Bill, 1965.
- (6) The Appropriation (Railways) No. 3 Bill, 1965.
- (7) The Appropriation (Railways) No. 4 Bill, 1965.
- (8) The Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965.
- (9) The Aligarh Muslim University (Amendment) Bill, 1965.
- (10) The Payment of Bonus Bill, 1965.
- (11) The Banking Laws (Application to Co-operative Societies) Bill, 1965
- (12) The Companies (Amendment) Bill, 1965
- (13) The Insurance (Amendment) Bili, 1965
- (14) The Life Insurance Corporation (Amendment) Bill, 1965.
- (15) The Press Council Bill, 1965.
- (16) The Industrial Disputes (Amendment) Bill, 1965
- (17) The Appropriation (No. 5) Bill, 1965
- (18) The Taxation Laws (Amendment and Miscellaneous Provisions) Bill, 1965.

#### (viii) Bill - Debate adjourned:

The Banaras Hindu University (Amendment) Bill, 1965 as passed by Rajya Sabha.

Discussed together.

٦

#### B. PRIVATE MEMBERS' BILLS

#### (i) Introduced :

- (1) The Indian Telegraph (Amendment) Bill, 1965 (Amendment of Section 5) by Shri Yashpal Singh.
  - (2) The Constitution (Amendment) Bill, 1965 (Omission of article 35A) by Dr. Sarojini Mahishi.
- (3) The Constitution (Amendment) Bill, 1965 (Amendment of First Schedule) by Shri Hari Vishnu Kamath.
- (4) The Constitution (Amendment) Bill, 1965 (Amendment of Preamble) by Shri Krishna Deo Tripathi.
  - (5) The Indian Armed Forces Personnel (Compulsory Insurance) Bill, 1965 by Shri M. L. Dwivedi.

#### (ii) Bill negatived:

The Advocates (Amendment) Bill, 1965 (Amendment of sections 24 and 55) by Shri V. C. Parashar.

#### (iii) Bills withdrawn :

- (1) The Constitution (Amendment) Bill, 1964 (Amendment of articles

  1, 2, 3, 4, etc.) by Shri Prakash Vir Shastri.
- (2) The Income-tax (Amendment) Bill, 1965 (Amendment of section 36) by Dr. L. M. Singhvi.
- (3) The Constitution (Amendment) Bill, 1965 (Amendment of First Schedule) by Shri Hari Vishnu Kamath.

# (iv) Bill under consideration :

The All-India Services (Amendment) Bill, 1965 (Insertion of new section 3A) by Shri C.K. Bhattacharyya.

# 4 CALLING ATTENTION - STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197 :

S1.	Subject	Name of Member	Name of Minister
No.	2		Date of statement
	· <b>Z</b>	3	4
1.	Impounding of Indian ships and confiscation of nearly Rs. 5. 35 crores worth of Indian jute, tea etc. by Pakistan.	Shri Yashpal Singh	Shri Raj Bahadur 5-11-1965
2.	Situation arising out of scarcity and rise in prices of foodgrains.	Shri S.M. Banerjee	Shri C. Subramaniam 8-11-1965
3.	Postponement of the Afro-Asian Conference in Algiers.	Shri Rameshwar Tantia	Sardar Swaran Singh 10-11-1965
4.	Reported death of four persons and injuries to others as a result of being knocked down by a passenger train on a bridge over the river Bagmati on the 9th November, 1965.	Shri P.R. Chakraverti	Dr. Ram Subhag Singh 11-11-1965
5.	Notices of retrenchment given to the civil engineers of the Construction Wing of the Heavy Engineering Corporation, Ranchi, with effect from the 1st Novem- ber, 1965.	Shri P.K. Ghosh	Shri T. N. Singh 12-11-1965
6.	Unilateral declaration of indepen- dence by the Rhodesian White minority Government.	Shri Madhu Limaye	Sardar Swaran Singh 12-11-1965
7.	Lay off of large number of workmen in Rajabagan Dockyard, Calcutta and the Government's decision to close down certain establishments of the River Steam Navigation Company.		Shri Raj Bahadur 15-11-1965

1	2	3	4
8.	Chinese attack on our posts in the Dong Chui La area on Sikkim border on the 13th November, 1965.	Shri Ram Sewak Yadav	Shri Y.B. Chavan 15-11-1965
9.	Firing by police on the labourers of a brick-kiln in Delhi on the 15th November, 1965, result- ing in injuries to two labour- ers.	Shri Ram Sewak Yadav	Shri Jai Sukh Lal Hathi/Shri Lalit Narayan Mishra 16-11-1965/17-1 1965.
10.	Reported decision by the Punjab Government to cut by half the electricity supply to Delhi.	Shri Yashpal Singh	Dr. K.L. Rao 18-11-1965
11.	Kidnapping of 7 persons by hostile Nagas from a border market in Sibsagar district of Assam.	Shri P. Venkata- subbaiah	Shri Jai Sukh Lal <u>Hathi</u> 19-11-1965/ 22-11-1965
12.	Attack by hostile Nagas on an army camp of Assam Rifles in a village in Ukhrul subdivision of Manipur resulting in serious injuries to six Jawans.	Shri P. Venkata- subbaiah	Shri Jai Sukh Lal Hathi 22-11-1965
13.	Proposed establishment of military bases by U.K. in the Indian Ocean.	Shri Madhu Limaye	Shri Dinesh Singh 23-11-1965
14.	Reported Chinese intrusions.	Shri Yashpal Singh	Shri Y.B. Chavar 24-11-1965
15.	Non-availability of Crude Oil and High Speed Diesel Oil in Maharashtra and some other States.	Shri Gulabrao Keshavrao Jedhe	Shri Humayun Kabir 24-11-1965

1	2	3	4
16.	Reported burning down of Nalapara village in Assam on the 19th November, 1965 by a batch of Pakistani nationals backed by some armed forces.	Shri Hem Barua	Shri Y.B. Chavan 25-11-1965
17.	Reported collision between a goods train and a Railway engine at Sagauli Station of the North Eastern Railway on the 14th November, 1965, resulting in the death of two firemen.	Shri Hukam Chand Kachwai	Dr. Ram Subhag Singh 26-11-1965
18.	Reported intrusion of armed Pakistanis into Garo Hills, Assam, on the 24th November, 1965 and opening of fire on an Indian village defence party resulting in injuries to twelve persons.	Shri Yashpal Singh	Shri Y. B. Chavan 29-11-1965
19.	Reported Chinese intrusion into North-Sikkim on the 24th November, 1965 and into NEFA on the 27th November, 1965.	Shri H.C. Linga Reddy	Shri Y. B. Chavan 30-11-1965
20.	Collision between Sainthia-Andal Light Train and a goods train at Panchara on the 28th Novem- ber, 1965, resulting in injuries to 29 persons.	Shri Yashpal Singh	Dr. Ram Subhag Singh 1-12-1965
21.	Reported news othat 2,000 Naga rebels are on their way to East Pakistan through Manipur.	Shri S.M. Banerjee	Shri Y. B. Chavan 2-12-1965

1	2	3	- 4
22.	Reported firing by Naga hostiles on 27 UF passenger train of North East Frontier Railway on the 29th Novem- ber, 1965, resulting in the death of three persons and injuries to eight others.	Shri Madhu Limaye	Dr. Ram Subhag Singh 3-12-1965
23.	Reported concentration of Pakistan army with heavy artillery and tanks in the Barmer Sector of Rajasthan.	Shri Hukam Chand Kachwai	Shri Y. B. Chavan 3-12-1965
24.	Reported acceptance by India of British Plan to end Cargo problem between India and Pakistan.	Shri Homi F. Daji	Shri Raj Bahadur 3-12-1965
25.	Large scale intrusion by Chinese troops across the Thag La Ridge.	Shri Indrajit Gupta	Shri Y.B. Chavan 6-12-1965
26.	Threatened strike of 800 CHS doctors in Delhi.	Shri Nath Pai	Dr. Sushila Nayar 8-12-1965/ 9-12-1965
27.	Failure of the Government to increase the Dearness Allowance of the Central Government employees even after the twelve monthly average consumer price index had gone up by more than 10 points as per figures published in the Press note issued by P.I.B. on the 6th November, 1965.	Shri S.M. Banerjee	Shri T.T. Krishna- machari 10-12-1965

#### 5. DIVISIONS:

No. of Divisions held . . . .

14

# 6. FINANCIAL BUSINESS :

#### A. GENERAL BUDGET

#### Demands for Supplementary Grants (General)

Subject	Presented	Discussed	Voted
	on	on	on
Demands for Supplementary Grants in respect of the Budget (General) for 1965-66.	4-11-65	18-11-65	18-11-65

#### B. BUDGET IN RESPECT OF STATE OF KERALA

#### Demands for Supplementary Grants (Kerala)

Subject	Presented	Discussed	Voted
	on	on	on
Demands for Supplementary Grants in respect of the Budget (Kerala) for 1965-66	15-11-65	25-11-65 26-11-65	26-11-65

# 7. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55 :

	Subject	Name of Member	Date
1. 1	Peace talks with Naga rebels	Shri Hem Barua	15-11-65
a	orcible capture of Sikh girls nd women by Pakistan Army ersonnel.	Sardar Kapur Singh	17-11-65
3.	Anti-Indian Propaganda by Pakistan.	Dr. L.M. Singhvi	22-11-65
4.	Indian High Commissioner in Karachi.	Shri Prakash Vir Shastri	24-11-65
5.	Walk-out by the Indian Charge d' Affaires in Peking during China's anniversary celebrations.	Shrimati Tarkeshwari Sinha	29-11-65
6.	Border Roads	Dr. Ram Manohar Lohia	1-12-65
7.	Kerala Cultivators	Shri P.K. Vasudevan Nair	2-12 65
8.	Repayment of Loan by TISCO and IISCO.	Shri Madhu Limaye	3-12-65
9.	Hindus debarred from coming to India.	Shri Prakash Vir Shastri	6-12-65
10.	Supply of electricity for tube- wells in Punjab.	Swami Rameshwaranand	8-12-65

# 8. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193 :

Subject	Name of Member	Date of Discussion
Closure and likely closures of textile mills and large-scale retrenchment and lay-off in engineering, metal and other industries throughout the country.	Shri Madhu Limaye	10-12-1965 (Discussion not concluded).

#### 9. MEMBERS:

## (i) Withdrawals:

Name of Member		Date on which asked by the Chair to withdraw		
1.	Shri Ram Sewak Yadav	8th December, 1965.		
2.	Shri Kishen Pattnayak	8th December, 1965.		
3.	Shri Mani Ram Bagri	8th December, 1965.		
<del>1</del> .	Shri S. M. Banerjee	8th December, 1965.		

# (ii) Suspension:

S1. No.	Name of Member	Date of suspen- sion from the service of the House	Period for which suspended	Remarks
	Shri Mani Ram Bagri	1-12-1965	Three days	The motion for suspension was moved by Shri Satya Narayan Sinha

# (iii) Leave Granted:

S1. No.	Name of Member	Period for	whic	ch leave granted
1.	Shri Kolla Venkaiah	19-9-65	to	24-9-65 and
		3-11-65	to	10-12-65
2.	Shri A. K. Gopalan	16-8-65	to	24-9-65 and
		3-11-65	to	21-11-65
3.	Shri Ananda Nambiar	8-9-65	to	24-9-65
4.	Shri V. T. Patil	7-9-65	to	24-9-65
5.	Shri Biren Dutta	16-8-65	to	24-9-65
6.	Shri R. Umanath	8-9-65	to	24-9-65 and
		3-11-65	to	10-12-65
7.	Shri V. Govindasamy Naidu	3-11-65	to	10-12-65
8.	Dr. Saradish Roy	3-11-65	to	10-12-65

S1. No.	Name of Member	 Period for	whic	ch leave granted
9.	Shri P. Kunhan	3-11-65	to	10-12-65
10.	Shri Vijaya Bhushan Singh Deo	 3-11-65	to	25-11-65
11.	Shri Kamalnayan Bajaj	 3-11-65	to	2-12-65

# 10. MOTIONS:

	Brief Subject	Under rule	Member	Date of discus- sion.	Decision of the House
1.	Report of the Backward Classes Commission.	191	Shri Yashpal Singh	3-10-65 (9th Sessio 8-11-65 25-11-65	Adopted. n)
2.	Payment of Sixth instal- ment of the World Bank under the Indus Waters Treaty, 1960.	342	Dr. K.L.Rao	10-11-65	Er Jules.
3.	International situation.	342	Sardar Swarai Sin <b>g</b> h	15-11-65 16-11-65 17-11-65	motion by
4.	Annual Report of the Life Insurance Corpora- tion of India for the year ended 31st March, 1964.	191	Dr. L. M. Singhvi	23-11-65 25-11-65	Discussion not con- cluded.
5.	First Annual Report of the Central Vigilance Com- mission.	191	Shri Yashpal Singh	30-11-65	Discussion not con- cluded.

	Brief Subject	Under rule	Member	Date of discus-sion.	Decision of the House
<b>*</b> 6.	Food situation in the country	342	Shri C. Subramanian	1-12-65 n 2-12-65 6-12-65 7-12-65	uling cont uling ulin
•7.	Situation arising out of drought and result- ant failure of crop in several States.	342	Shri Kishen Pattnayak	1-12-65 2-12-65 6-12-65 7-12-65	Agent 1 to
8.	Statement of the Minis- ter of Industry on decontrol of cement.	191	Shri S. M. Banerjee	3-12-65 10-12-65	Adopted.

<sup>\*</sup> Discussed together.

## 11. MOTIONS UNDER RULE 388 :

	Brief Subject	Member	Date on which motion moved/ brought before the House	A	
1.	Suspension of Rule 30 in respect of the Resolution regarding India quitting the Commonwealth moved by Shri Bhagwat Jha Azad on the 24th September, 1965.	Pandit D.N. Tiwary	26-11-65 30-11-65	On 30.11.65, the Speaker ruled that the motions were out of order as they did not relate to a motion	
2.	Suspension of Rule 30(2) in respect of the Resolution regarding India quitting the Commonwealth moved by Shri Bhagwat Jha Azad on the 24th September, 1965.	Shri M. L. Dwivedy		before the House.	•

# 12. OBITUARY REFERENCES :

S1. No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Shri Khushwaqt Rai, Member of the Second Lok Sabha.	17-11-65	19-11-65
2.	Shri Kirai Mushar, Member of the First Lok Sabha.	18-8-65	23-11-65
3.	Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram, sitting Member of Lok Sabha.	2-12-65	2-12-65

# 13. PANEL OF CHAIRMEN:

	Members nominated	Date of nomination
1.	Shrimati Renu Chakravartty	]
2.	Dr. Sarojini Mahishi	
3.	Shri T. H. Sonavane	
4.	H.H. Maharaja Pratap Keshari Deo	25-11-1965
5.	Shri Vidya Charan Shukla	
6.	Shri P. Venkatasubbaiah	
_		J

# 14. QUESTIONS OF PRIVILEGE:

S1. No.	Brief Subject	Name of Member	Date on which motion moved/ discussed	
1.	Alleged incorrect state- ment of the Prime Minister in the House on the 10th November, 1965.	Dr. Ram Manohar Lohia		Consent with- held.
2.	Allegation of malafide made against the Speaker by Shri Madhu Limaye, M.P. in an affidavit filed before the Circuit Bench of Punjab High Court.	Shri Vidya Charan Shukla	1	Matter was referred to Committee of Privileges.
15.	PAPERS LAID ON	THE TABLE	•	
	By Government			365
	By Private Memb	pers		Nil
16.	PETITIONS :			
	Presented by Me	mbers		2
17.	QUESTIONS ANSWE	RED :		
	(i) Starred			785
	(ii) Unstarred		2	2272
	(iii) Short Notice			18

# 18. RESOLUTIONS:

# (i) Government Resolutions:

	Subject	Name of Minister	Date of discussion	Decision of the House
•1,	Dissolution of the Indian Coconut Committee.	Shri C. Subra- maniam	19-11-65 29-11-65 30-11-65	Adopted
<b>*</b> 2.,	Dissolution of the Indian Central Oilseeds Committee.	Shri C. Subramaniam	19-11-65 29-11-65 30-11-65	Adopted
3.	Report of Railway Convention Committee.	Shri S.K. Patil	8-12-65 9-12-65	Adopted

<sup>\*</sup> Discussed together.

# (ii) Statutory Resolution:

Subject	Article of Constitution	Member	Date of discus-	Decision of the House
Approval of the Continuation in respect of St of Kerala.	lama-	Shri Jai Sukh Lal Hathi	3-11-65 4-11-65 5-11-65 8-11.65	Adopted

# (iii) Private Members' Resolutions:

	Subject	Member	Date of discussion	Decision of the House
1.	India quitting the Commonwealth.	Shri Bhagwat Jha Azad	24-9-65 (12th Session) 12-11-65	Substitute motion by Shri Shree Narayan Das that the debate on the resolution be adjourned was adopted on 12-11-65.
2.	Imports of food- grains.	Shri H. N. Mukerjee	12-11-65	Substitute motion by Shri Shivajirao S. Deshmukh was adopted.
3.	Modernisation of Indian Navy	Shri Raghunath Singh	26-11-65	Adopted as amended.
4.	Oil Industry	Shri P.K. Vasu- devan Nair	26-11-65 10-12-65	Negatived.
5.	National and emotional integration.	Shri Sidheshwar Prasad	10-12-65	Discussion not concluded.

# 19. STATEMENTS BY MINISTERS :

S1. Nó.	Subject	Name of Minister	Date
1	2	3	4
1.	Government business for the week commencing the 8th November, 1965.	Shri Satya Narayan Sinha	5-11-196
2.	Re-appraisal of Plan in the light of the present emergency.	Shri Bali Ram Bhagat	5-11-196
3.	Indo-Pakistan relations.	Shri Lal Bahadur Shastri	5-11-196
4.	Government business for the week commencing the 15th November, 1965.	Shri Satya Narayan Sinha	12-11-196
5.	Decontrol of Cement,	Shri T. N. Singh	18-11-1968
6.	Government business for the week commencing the 22nd November, 1965.	Shri Satya Narayan Sinha	19-11-196
7.	Situation arising out of the strike by the students of the Banaras Hindu University.	Shri M. C. Chagla	23-11-1965
3.	Finance Minister's visit to the USSR and Czechoslovakia.	Shri T.T. Krishnamachari	25-11-1965
9.	Government's business for the week commencing the 29th November, 1965.	Shri Satya Narayan Sinha	26-11-196
).	Seizure of the office of the Indian Airlines Corporation at Dacca by the Pakistan authorities.	Sardar Swaran Singh	26-11-1965

1	2	3	4
11.	Government business for the week commencing the 6th December, 1965.	Shri Satya Narayan Sinha	3-12-1965
12.	Correcting the answer given on the 3rd November, 1965, to certain supplementaries on Starred Question No. 1 regarding Border Security Force.	Shri Lalit Narayan Mishra	8-12-1965
13.	Action taken on certain points made by members during the discussions on Railway Budget for 1965-66.	Shri S. K. Patil	8~12-1965
14.	Applicability of the Payment of Bonus Act, 1965 to Public Sector Undertakings.	Shri D. Sanjivayya	9~12-1965
15.	Supply of wheat & fertilisers by the Government of United States of America under PL-480 Agreement.	Shri C. Subramaniam	10-12-1965
16.	Prime Minister's proposed meeting with President Ayub Khan at Tashkent; Situation on the borders; and his proposed visits to Burma and the U.S.A.	Shri Lal Bahadur Shastri	10-12-1965
17.	Postponement of General Elections in Orissa.	Shri Gulzarilal Nanda	10-12-1965

## 20. STATEMENT UNDER DIRECTION 115 :

	S1. No.	Subject	Member who raised the matter	Minister who replied	Date
--	------------	---------	------------------------------	----------------------------	------

1. Answer given by the Minister of Home Affairs on the 3rd November, 1965, to a supplementary on Starred Question No. 2 regarding Special Audit Report on Orissa Government transactions.

H. H. Maharaja Pratap Keshari Deo. Shri Gulzari - 6-12-1965 lal Nanda